

Serial No. of Order	Date of Order	Order with Signature
6	1-2-93	Nam appears. Put up James saw for hearing. M Vice-Chairman.
7	22.93	I have heard the learned Counsel for both sides. Hearing is concluded. Judgment is dictated and pronounced in the open Court. Vide self-stake sheets attached to the record on 04 4/92. This the application is accordingly disposed of. at Court. K Mithari